



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,28th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
39	WP(C)/5099/2021 B/O	MD. AMZAD ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> I.A.(Civil)/1560/2021 <b>in</b> WP(C)/5099/2021	MD. AMZAD ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b><u>ADMISSION</u></b>				
40	WA/132/2021 FIXED	LACHIT BARKAKATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU SC, SEBA
41	WA/247/2021 B/O	ASIR UDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
	<b>WITH</b> I.A.(Civil)/1568/2021 <b>in</b> WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
<b><u>HEARING</u></b>				
42	WA/201/2018 FIXED, WITH WP(C) 697/18, 1206/16, 6474/14, 1427/16, 1886/17, 2004/16, 3844/16, 4440/16, 5012/16, 6250/16, 871/16, 1992/16, 3865/16 & 3266/17 (ALL D/O), B/O DATED 22.09.2021	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC

	<b>WITH</b> I.A.(Civil)/2404/2018 in WA/201/2018	SRI RINGKHAND KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
43	<b>WITH</b> WA/212/2018	MOHESWAR BRAHMA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
44	<b>WITH</b> WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
45	<b>WITH</b> WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/4271/2019 in WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU SC, BTC
46	<b>WITH</b> WA/222/2018	SRI DANSWRANG BORO AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
47	<b>WITH</b> WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
48	<b>WITH</b> WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
49	<b>WITH</b> WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/3980/2018 in WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
50	<b>WITH</b> WA/49/2019	SRI RINGKHAND KHUNGUR BAGLARI AND 72 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	

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LEAVE NOTE OF ADVOCATES FOR 28/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
80	WP(C)/4945/2021 CONNECTED WITH ITEM NO 77 IN THE DAILY CAUSELIST	JUBARAJ DAS <b>Versus</b> THE ASSAM FISHERIES DEV. CORPN. LTD. AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	SC, AFDC
81	WP(C)/5015/2021 FIXED	DILIP KUMAR BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
82	WP(C)/5043/2021 CONNECTED WITH ITEM NO 42 IN THE DAILY CAUSE LIST	M/S AGNI SHANTI BUILDTECH P LTD <b>Versus</b> NBCC (INDIA ) LTD AND 5 ORS (F)	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, ISI SC, NBCC
83	WP(C)/5097/2021 B/O	RANJAN CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A TALUKDAR MR S BORTHAKUR MS. P BORAH	GA, ASSAM
84	WP(C)/5103/2021 B/O	JIBAN KRISHNA SAHA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
85	WP(C)/5106/2021 B/O	HUMAI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. N BORO MR. S UPADHAY MR. M SHARMA	SC, CO OP GA, ASSAM
86	WP(C)/5139/2021 B/O	M/S EASTERN CARGO MOVERS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA	GA, ASSAM SC, TRANSPORT
<b>ADMISSION</b>				
87	WP(C)/1191/2021 WITH WP(C) 4899/2019 (D/O) FIXED	M/S MAA MANASHA PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR. S KATAKI (R-5) MR A KALITA (R-7) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5) MS T PARASHAR (R-7)

**WITH**  
I.A.(Civil)/612/2021  
in WP(C)/1191/2021

D.P. PRINTING UDYOG PVT. CO. LTD.  
**Versus**  
M/S MAA MANASHA PRINTERS AND 6  
ORS.

MR. S KATAKI  
MS. R DUTTA

GA, ASSAM  
MR. B GOGOI

88 **WITH**  
WP(C)/3545/2021

M/S MAA MANASHA PRINTERS  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. B GOGOI  
MR P NAYAK  
MR A CHALIHA  
MS RUKMINI BARUA  
MS PADMINI BARUA  
MRS. D S DEKA

GA, ASSAM

89 **WITH**  
WP(C)/3843/2021

HINDUSTAN OFFSET PVT. LTD.  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. D DAS SR. ADV  
R SARMAH  
MR. K MOHAMMED

GA, ASSAM  
MR. K K DUTTA (r-4)  
MR. B GOGOI (r-4)  
MR P NAYAK (r-4)  
MR A CHALIHA (r-4)  
MS RUKMINI BARUA (r-4)  
MS PADMINI BARUA (r-4)

90 WP(C)/2979/2021  
FIXED

INDIAN RAILWAYS ONBOARD CATERING  
CONTRACTOR ASSOCIATION ANR.  
**Versus**  
THE UNION OF INDIA AND 2 ORS

MR N DUTTA  
MR. N SARKAR

MR G N SAHEWALLA (R-2)  
MR. B SARMA  
MS. N K DEVI (R-2)  
MR. N ANIX SINGH (R-2)  
SC, NF RLY  
SC, SC, IRCTC

**ORDERS**

91 Cont.Cas(C)/335/2021  
B/O

SHUBHA PACHOBAN @ SUHUBHA  
PASWAN AND 3 ORS  
**Versus**  
M S MANIVANNAN, IAS AND ANR

MR A CHOUDHURY  
MR. R Deka  
S I AKAND

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LEAVE NOTE OF ADVOCATES FOR 28/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
22	AB/3001/2021 B/O	RITU SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM
23	AB/3002/2021 B/O	PRAKASH BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
24	Bail Appln./2000/2021 FIXED	INDRA KUMAR BHATTARAI <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS P DEVI MR. S BORDOLOI	SC, NCB
25	Bail Appln./2163/2021 FIXED	MD. SANFUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
26	Bail Appln./2240/2021 FIXED	MD. SANFUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
27	AB/3124/2020 FIXED	DILIP GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
28	AB/63/2021 FIXED	NAJAR ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
29	AB/236/2021 FIXED	BANI KANTA MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
30	AB/468/2021 FIXED	MOMENA BEWA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	MISS. M DAS MD. S ISLAM MR. M DEKA PP, ASSAM

31	AB/857/2021 FIXED	ARUP JYOTI SAHRMA <b>Versus</b> STATE OF ASSAM	MR. S K GOSWAMI MR. N BARMAN	PP, ASSAM
32	AB/2460/2021 FIXED	HARUN RASHID @ MD. HARUN RASHID <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
33	AB/2461/2021 FIXED	NAKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
34	AB/2462/2021 FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
35	AB/2469/2021 FIXED	SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
36	AB/2511/2021 FIXED	BAJRANG LAL GOENKA <b>Versus</b> THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MR. P DUTTA MS. J BORO	PP, ASSAM
37	AB/2844/2021 FIXED	SURENDRA AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. S CHAMARIA MR. M ALI MR A N SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED  
27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
53	WP(C)/5130/2021 B/O	PHANINDRA JIDUNG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 28/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>JUDGEMENT</u></b>				
46	W.P.(CrI.)/2/2018 AT 10:30 A.M.	MS. MAMONI KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
<b><u>ADMISSION</u></b>				
47	WP(C)/4647/2021 FIXED	RANJIT MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	SC, APDCL
<b><u>HEARING</u></b>				
48	WP(C)/2421/2013 P/H FIXED	JYOTIRMOY CHOUDHARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 28/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
64	Bail Appln./1835/2021 B/O	NURJAHAN BIBI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
65	AB/2656/2021 B/O	MUKTAR HUSSAIN @ MUKTAR KHAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2021

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2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,28th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
49	Bail Appln./2212/2021 FIXED	PINKI @ MD. MAHRUM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	MS. N MODI SWATI. B. BARUAH (TG) MS D K DOLEY PP, ASSAM
<b>BAIL HEARING</b>				
50	AB/2410/2021 FIXED	NITESH SINGH <b>Versus</b> STATE OF ASSAM	MS. C SHARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
56	CRP/169/2015 AT 10:30 A.M.	SMT. USHA ROY <b>Versus</b> PINKU ROY @ JOGAL ROY @ TINKU ROY @ KATU ROY and 5 ORS.	MR. R K BHUYAN MRA ZAMAN MR.R RABHA MR. K SAIKIA	MR.R SARMA(R-2 & 5) MR.P K DEKAR-2 and 5 MR.H DEKA(R-2 & 5) MR.P DEKA(R-2 & 5) MR.D HAZARIKA(R-2 & 5)
<b>WITHDRAWAL</b>				
57	Cont.Cas(C)/282/2021 B/O	BODH MUNDA @ BUDHO MUNDA <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR A CHOUDHURY MR. R Deka MR R DAS S I AKAND	
<b>ADMISSION</b>				
58	WP(C)/5911/2013 FIXED	DEBI KANT ROY <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA SC, RAILWAY
59	<b>WITH</b> WP(C)/6427/2013	UMA KANTA ROY, <b>Versus</b> THE UNION OF INDIA and 4 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.B SHARMA MR.A CHETRY SC, NF RLY MR.S K NAIR
60	<b>WITH</b> WP(C)/6455/2013	MRINAL ROY <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
61	<b>WITH</b> WP(C)/6456/2013	SMT. MUKTI DEY <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY

62	<b>WITH</b> WP(C)/6473/2013	JAYANTI BHOWMICK <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
63	<b>WITH</b> WP(C)/6475/2013	SHYAMAL KR. ROY, <b>Versus</b> THE UNION OF INDIA and 4 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
64	<b>WITH</b> WP(C)/7208/2013	PRADIP KUMAR DEY <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	SC, NF RLY
65	<b>WITH</b> WP(C)/7394/2013	SUKHENDU PAUL <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	SC, NF RLY
66	<b>WITH</b> WP(C)/2745/2016	SUDHIR CHANDRA BARMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R DUBEY MS.A B KAYASTHA	MR.B SHARMA SC, NF RLY
67	WP(C)/7767/2019 FIXED	M/S. SARALA BRICK INDUSTRY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, REVENUE
68	<b>WITH</b> WP(C)/7626/2019	M/S. SABAL BRICK INDUSTRY (KLIN) AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
69	Cont.Cas(C)/151/2019 FIXED	NABIN TALUKDAR <b>Versus</b> MUNINDRA SHARMA	MS B DEVI MR. R P SARMAH MR. R SARMA MRS. R DEVI MR. A R TAHBILDAR MS. S D SAIKIA	MR. B J GHOSH
70	Cont.Cas(C)/94/2021 FIXED	THE MPTI AND ALL RELIGIONS PHILOSOPHICAL EDUCATION SOCIETY AND TRUST AND ANR <b>Versus</b> MONOJ KUMAR CHIKARIA, ACS AND ANR	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	

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LEAVE NOTE OF ADVOCATES FOR 28/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
40	Crl.Rev.P./206/2021 FIXED	SK. NEKBUL BIBI @ KUKILA BIBI AND 2 ORS. <b>Versus</b> SK. ANOR UDDIN AND 14 ORS.	MR. A M BARBHUIYA MS A BEGUM	
41	Crl.Pet./515/2021 FIXED	GOLAM MOSTAFA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

45	CRP(I/O)/66/2021 B/O	MAJAHARUL HOQUE <b>Versus</b> MD. SHAH KAMAL KHANDAKAR	MR. M U MAHMUD MR S H MAHMUD MS R ALI MS N BORDOLOI MS. P DEVI MS. A ROY
46	I.A.(Civil)/1546/2021 CONNECTED WITH ITEM NO. 4 IN THE DAILY LIST. in CRP(I/O)/99/2017	DASARATH PRASAD <b>Versus</b> ON THE DEATH OF SAYEDA RUBIA BEGUM	MR. A DUTTA

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LEAVE NOTE OF ADVOCATES FOR 28/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
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